GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1066 TO BE ANSWERED ON 03RDDECEMBER, 2021

COVERAGE UNDER AYUSHMAN BHARAT YOJANA

1066. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Ayushman Bharat Pradhan Mantri Jan Arogya Yojana is being implemented based on criteria of census 2011;
- (b) if so, the details thereof and the steps being taken by the Government to cover the deprived/left out people under this scheme;
- (c) whether the Government has fixed any new criteria for covering the deprived/left out people under this scheme, if so, the details thereof; and
- (d) whether any time limit has been fixed to cover the deprived and needy people under the scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The beneficiary families under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) have been identified from the Socio Economic Caste Census (SECC) data of 2011 on the basis of select deprivation and occupational criteria across rural and urban areas respectively and is implemented based on these criteria. Details are at Annexure.

As per Cabinet approval, States/UTs have been given the flexibility to run their own health protection scheme(s) in alliance with AB-PMJAY. Cost of additional beneficiaries covered is borne by the concerned State/UT.

Detailed list of criteria for eligibility under AB-PMJAY as per SECC 2011

Automatically included:

- 1. Households without shelter
- 2. Destitute/ living on alms
- 3. Manual scavenger families
- 4. Primitive tribal groups
- 5. Legally released bonded labour

Deprivation criteria in rural area:

- D1: Only one room with kutcha walls and kutcha roof
- D2: No adult member between age 16 to 59
- D3: Female headed households with no adult male member between age 16 to 59
- D4: Disabled member and no able-bodied adult member
- D5: SC/ST households
- D7: Landless households deriving major part of their income from manual casual labour

Occupational criteria in urban area:

- 1. Rag picker
- 2. Beggar
- 3. Domestic worker
- 4. Street vendor/ Cobbler/hawker / Other service provider working on streets
- 5. Construction worker/ Plumber/ Mason/ Labour/ Painter/ Welder/ Security guard/ Coolie and other head-load worker
- 6. Sweeper/ Sanitation worker / Mali
- 7. Home-based worker/ Artisan/ Handicrafts worker / Tailor
- 8. Transport worker/ Driver/ Conductor/ Helper to drivers and conductors/ Cart puller/ Rickshaw puller
- 9. Shop worker/ Assistant/ Peon in small establishment/ Helper/ Delivery assistant / Attendant/ Waiter
- 10. Electrician/ Mechanic/ Assembler/ Repair worker
- 11. Washer-man/ Chowkidar